GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:2482 ANSWERED ON:27.08.2012 SALE TRANSFER OF DEFENCE LAND Ananth Kumar Shri

Will the Minister of DEFENCE be pleased to state:

(a) the details of land or constructed property belonging to the armed forces which have been sold or transferred to the State Governments or others since 2005 State-wise and the reasons therefor;

(b) whether there have been any amendments to the rules governing such sale or transfer of constructed property for commercial or residential purposes; and

(c) if so, the details thereof?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (c): The information is being collected and will be laid on the Table of the House.